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Title: Introduction of the Clinical Establishments (Registration and Regulation) Bill, 2010.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD): I beg to move for leave to introduce a Bill to provide for the registration and regulation of clinical establishments in the country and for matters connected therewith or incidental thereto.

MADAM SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the registration and regulation of clinical establishments in the country and for matters connected therewith or incidental thereto."

*The motion was adopted.*

SHRI GHULAM NABI AZAD: I introduce the Bill.

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